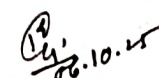


Format-1

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF SEPTEMBER 2025**

SL No.	Nature	Opening balance as on 01.09.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 30.09.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	31	0			0			4	4	27	4
2	WA	179	75	1		76	1		71	72	183	
3	WPC	9252	519	14	6	539	5		582	587	9204	34
4	WPL	1068	15			15	2		42	44	1039	24
5	WPS	16978	1322	23		1345	26		1301	1327	16996	120
6	WPT	754	15			15	1		11	12	757	7
7	WPCR	93	37	1	2	40			40	40	93	
8	WPPIL	140	12			12	1		4	5	147	1
9	WP 227	1439	116	1		117	5		124	129	1427	6
10	WPHC	0	3			3			3	3	0	
A	TOTAL (1 to 10)	29934	2114	40	8	2162	41	0	2182	2223	29873	196
1	FA	2934	22	7		29	12		47	59	2904	40
2	FAM	207	1	1	3	5	2		5	7	205	2
3	FA(MAT)	927	43	4		47	1		24	25	949	1
4	SA	6671	49	3		52	1		59	60	6663	42
5	MA	459	19			19			8	8	470	1
2	MAC	9860	205	10		215	1		506	507	9568	169
7	CR	227	32			32	1		13	14	245	3
8	MCC	500	92		3	95	1		98	99	496	5
9	COMP APPEAL	1	0			0			0	0	1	
10	COMP PET	11	0			0			0	0	11	
11	EP	12	0			0			0	0	12	
12	TPC	64	22	1		23			20	20	67	
13	CONT	1519	132	2		134			57	57	1596	1
14	ITA	0	0			0			0	0	0	
15	ARBA	301	11			11			4	4	308	2
16	ARBAP	15	0			0			0	0	15	
17	ARBR	43	7			7			6	6	44	
18	TAXC	305	3	1		4	1		20	21	288	2
19	REVP	209	60	2		62			28	28	243	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	24265	698	31	6	735	20	0	895	915	24085	268
	TOTAL (A+B)	54199	2812	71	14	2897	61	0	3077	3138	53958	464
MAIN CRIMINAL CASES												
1	CRREF	0	0			0			0	0	0	
2	CRA	13418	235	4		239	1		280	281	13376	154
3	CRR	4075	125	2	5	132	2		262	264	3943	73
4	MCRC	607	880			880	1		820	821	666	
5	MCRCA u/s 482 B.N.S.S.	49	195	1		196			197	197	48	
6	CONTR	2	0			0			1	1	1	
7	CRMP	3506	292	7		299	11		427	438	3367	30
8	TPCR	6	2			2			3	3	5	
9	ACQA	2407	19	8		27	2		338	340	2094	125
C	TOTAL (1 to 9)	24070	1748	22	5	1775	17	0	2328	2345	23500	382
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		78269	4560	93	19	4672	78	0	5405	5483	77458	846
PENDENCY INCREASE/DECREASE		78269	DECREASE (-811)								77458	

Over 5 Years Pendency as on 01.09.2025	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.09.2025	Over 5 Years Decrease Pendency during the month
24490	39	846	23683	-807


 (KHILAWAN RAM RIGRI)
 REGISTRAR (JUDICIAL)